

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
01-02-2024 AT 02:30 PM**

Company Petition/44/2023
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Dr. Yadagiri R Pendri & Anr

...Petitioner

VS

Escientia Biopharma Pvt Ltd 7 Ors

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. ASHISH VERMA, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Senior Counsel Mr Vivek Reddy, Learned Senior Counsel Mr. DV Seetharam Murthy, for the petitioners present physically and Learned Counsel Mr. Tarun G Reddy, for the Learned Senior Counsel Mr. S. Niranjan Reddy, for respondent No 2 and 3 present physically. Learned Senior Counsel Mr S. Niranjan Reddy, for Respondent No.2 and 3 present through Video Conference.

This Company Petition is received on transfer from the Bench-II as per the order of the Principal Bench.

It is represented by the learned senior counsels for the company petitioner that IA No 2/2024, needs to be heard and prayed for date. Since pleadings in the company Petition remain incomplete, as rejoinder by the company petitioner is yet to be filed, two weeks' time granted for filing rejoinder. Let the company petition and the IA be listed on 14.03.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)